

ग्राम पंचायतों के चुनावों के लिए अनुसूचित जातियों और अनुसूचित जनजातियों की सीटों का आरक्षण

152. श्री राम विलास पासवान : क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न राज्यों में ग्राम पंचायतों के चुनावों में अनुसूचित जातियों और अनुसूचित जनजातियों के उम्मीदवारों के लिए सीटें आरक्षित नहीं की गई ;

(ख) क्या सरकार का विचार ग्राम पंचायत चुनावों में अनुसूचित जातियों और अनुसूचित जनजातियों के उम्मीदवारों के लिए सीटें आरक्षित करने का है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

कृषि और ग्रामीण पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव) : (क) जी नहीं। वस्तुतः राज्य सरकारों द्वारा बनाये गए पंचायती राज अधिनियमों में ग्राम पंचायतों के चुनाव में अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए सीटों के आरक्षण की व्यवस्था पहले से ही है।

(ख) प्रश्न नहीं उठता।

(ग) प्रश्न नहीं उठता।

Demands of Villagers around Forest of Project Tiger

153. SHRI RAM VILAS PASWAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether since June, 1960, the villagers living in and around the

forest of Project Tiger (a Central Government Project) and the National Park (Wild Life Sanctuary) of Belta (Palamau) have been agitating against the project authorities and the Forest Department for their high-handedness, oppressive measures and for the non-acceptance of their demands;

(b) whether a large number of villagers mostly Harijans and Adivasis are alleged to have been falsely implicated in a number of cases and that their case are under review;

(c) if so, the salient features of the demands of the villagers and the reasons for their non-acceptance; and

(d) if so, the number of cases in which the villagers have been found to be falsely implicated and the measures taken by the Government to safeguard their interests and to ensure that they are not harassed by the Project and the Forest authorities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (d). The information is being collected from the Government of Bihar and would be placed on the table of the Sabha as soon as it is received.

Agricultural Extension Service

154. SHRI RAM VILAS PASWAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the agricultural extension service has failed to reach the majority of the farmers and to achieve the desired results;

(b) if so, whether Government have made any exercise to identify the causes for the failure of the farm extension service; and

(c) the result thereof and the measures proposed to be taken by Government in this regard?